

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 205- IA 34 of 2022
In
CP(IB) 300 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Commercial Finance Ltd
V/s
Rutika Creations Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..21/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
For the Respondent :

ORDER

IA 34 of 2022

Learned Counsel for the Liquidator seeks and is granted liberty to convene one meeting of SCC to intimate about the filing of the application under Section 54 of IBC, 2016 seeking dissolution, as the entire process of Liquidation is completed. Let meeting be conducted within two weeks.

List on 25.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**